

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
"CHANDIGARH BENCH, CHANDIGARH"**

**CA No.390/2018  
IN  
CA (CAA) No.25/Chd/Hry/2018**

**Under Rule 11 of the NCLT Rules, 2016  
read with Section 151 C.P.C.**

**In the matter of:**

Novarris Fashion Trading Pvt. Ltd.  
Plot No.82A, Sector-18,  
Gurgaon-122015                      ...Applicant Company/Transferor Company

**Order dated:20.09.2018**

**Coram: Hon'ble Mr. Justice R.P. Nagrath, Member(Judicial).  
Hon'ble Mr. Pradeep R. Sethi, Member(Technical).**

For the petitioner:              Mr. Arjun Sheoran, Advocate

**ORDER**

**CA No.390/2018**

After arguing for some time, learned counsel for the petitioner seeks and is permitted to withdraw the instant application. The application is dismissed as withdrawn.

Sd/-

(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-

(Pradeep R. Sethi)  
Member (Technical)

September 20, 2018  
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